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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 568/2021

KHANDELWAL EDIBLE OILS LIMITED Plaintiff
Through Mr. Gagan Gupta and Mr. M.K.
Arora, Advs

versus

LANDSMILL AGRO PRIVATE LIMITED Defendant
Through Mr. Sudhir K. Makkar, Senior
Advocate along-with Ms. Roopa Dayal, Mr.
Birender Bhatt and Ms. Yogita Rathore,
Advocates

CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR

% ORDER 03.01.2022

(Video-Conferencing)

- **1.** Both sides have been heard for some time. It is now 4:15 p.m. and there is a company list which is yet to be taken up.
- **2.** Renotify on 10th January, 2022.

C. HARI SHANKAR, J.

JANUARY 3, 2022

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